

GOVERNMENT OF INDIA
MINISTRY OF WOMEN AND CHILD DEVELOPMENT

LOK SABHA
UN STARRED QUESTION NO. 5001
TO BE ANSWERED ON 31.03.2023

SANCTIONED AND FUNCTIONAL ANGANWADI CENTRES

5001. SHRI MAHABALI SINGH:

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) the number of sanctioned and functional Anganwadi Centres (AWCs) across the country during each of the last three years and the current year, State-wise;
- (b) the reasons for not functioning of the sanctioned Anganwadi centres;
- (c) the steps taken/proposed to be taken by the Government to make the sanctioned centres functional along with the details of the additional funds sanctioned, released and utilized by the States including Bihar during the aforesaid period; and
- (d) the action taken/being taken by the Government to enhance the facilities being provided in AWCs so as to make their functioning more target oriented?

ANSWER

MINISTER OF WOMEN AND CHILD DEVELOPMENT
(SHRIMATI SMRITI ZUBIN IRANI)

(a) to (c) State/UT-wise number of operational AWCs during the last three years and the current year, as submitted by the State Governments/UT Administrations in their Monthly Progress Reports, is annexed. No new Anganwadi Centres (AWCs) have been sanctioned by Government of India to the State Governments/UT Administrations during the last three years and the current year.

(d) To enhance the facilities being provided at AWCs and for upgradation of AWCs across the country, following steps have been undertaken:

- i. Under Saksham Anganwadi, across the country 2 lakh AWCs (40,000 AWCs per year) would be strengthened and upgraded for improved nutrition delivery and for early childhood care and education for children under 6 years of age. This year 40,000 AWCs have been identified in aspirational districts for upgradation. Saksham Anganwadis would have better infrastructure including internet/wifi connectivity, LED screens, smart learning and audio-visual aids and child-friendly learning equipment.
- ii. The cost of construction of Toilet per AWC has been revised to Rs.36000/- from Rs.12000/- and the cost for providing drinking water facilities has been revised to Rs.17000/- from Rs.10000/-.

- iii. States/UTs have been advised to take up the matter of installation of rainwater harvesting in Government owned Anganwadi buildings.
- iv. A total of 50,000 AWCs (@10,000 AWCs per year) would be constructed under convergence with MGNREGS for a five year period ending FY 2025-26. The cost of construction of AWC buildings under convergence with MGNREGA has been revised to Rs.12.00 lakh per AWC of out of Rs.8.00 lakh would be provided under MGNREGS, Rs.2.00 lakh under 15th Finance Commission funds (any other untied funds) and Rs.2.00 lakh by MWCD per AWC to be shared between Centre and States/UTs in the prescribed cost sharing ratio.
- v. Grants are sanctioned for purchase of furniture, equipment, etc.
- vi. Anganwadi Workers (AWWs) have been provided with Smart Phones for efficient service delivery and Anganwadi Centres have been equipped with Growth Monitoring Devices.

ANNEXURE

Annexure Referred In Reply to Part (a) to (c) of Lok Sabha Un-Starred Question No.5001 for answer on 31.03.2023 raised by Shri Mahabali Singh regarding “Sanctioned And Functional Anganwadi Centres” indicating sanctioned/ operational AWCs during last three years and current year as on 30.06.2022 as reported by the States/UTs in their Monthly Progress Reports

Sanctioned/ Operational AWCs during last three years and current year as on 30.06.2022 as reported by the States/UTs in their Monthly Progress Reports

S. No	State/UTs	As on 31.03.2020		As on 31.03.2021		As on 31.03.2022		As on 30.06.2022	
		Sanctioned	Operational	Sanctioned	Operational	Sanctioned	Operational	Sanctioned	Operational
1	Andhra Pradesh	55607	55600	55607	55603	55607	55607	55607	55607
2	Arunachal Pradesh	6225	6225	6225	6225	6225	6225	6225	6225
3	Assam	62153	61664	62153	61749	62153	61715	62153	61715
4	Bihar	115009	106953	115009	111468	115009	112094	114718	112094
5	Chhatisgarh	52474	51455	52474	51583	52474	51664	52474	51664
6	Goa	1262	1262	1262	1262	1262	1262	1262	1262
7	Gujarat	53029	53029	53029	53029	53029	53029	53029	53029
8	Haryana	25962	25952	25962	25962	25962	25962	25962	25962
9	Himachal Pradesh	18925	18925	18925	18925	18925	18925	18925	18925
10	Jharkhand	38432	38432	38432	38432	38432	38432	38432	38432
11	Karnataka	65911	65911	65911	65911	65911	65911	65911	65911
12	Kerala	33318	33115	33318	33115	33318	33115	33318	33115
13	Madhya Pradesh	97135	97135	97135	97135	97135	97135	97135	97135
14	Maharashtra	110486	109614	110486	110219	110486	110410	110486	110427
15	Manipur	11510	11510	11510	11510	11510	11510	11510	11510
16	Meghalaya	5896	5894	5896	5893	5896	5895	5896	5895

17	Mizoram	2244	2244	2244	2244	2244	2244	2244	2244
18	Nagaland	3980	3980	3980	3980	3980	3980	3980	3980
19	Odisha	74154	72587	74154	72587	74154	74096	74154	74154
20	Punjab	27314	27295	27314	27304	27314	27305	27314	27305
21	Rajasthan	62010	61469	62010	61625	62010	61655	62010	61852
22	Sikkim	1308	1308	1308	1308	1308	1308	1308	1308
23	Tamil Nadu	54439	54439	54439	54439	54439	54439	54439	54439
24	Telangana	35700	35567	35700	35572	35700	35584	35700	35700
25	Tripura	10145	9911	10145	9911	10145	9911	10145	9931
26	Uttar Pradesh	190145	188229	190145	189309	190145	189430	190145	189430
27	Uttrakhand	20067	19992	20067	20046	20067	20067	20067	20067
28	West Bengal	119481	116753	119481	117076	119481	119481	119481	119481
29	A & N Islands	720	719	720	719	720	719	720	719
30	Chandigarh	450	450	450	450	450	450	450	450
31	Dadra & N Haveli and Daman & Diu	302	302						
		107	102	409	405	409	405	409	405
32	Delhi	10897	10755	10897	10755	10897	10896	10897	10897
33	Jammu & Kashmir	30765	28423	30765	28061	30765	28078	30765	28078
34	Ladakh	1173	1139	1173	1140	1173	1139	1173	1138
35	Lakshadweep	107	107	107	107	71	71	71	71
36	Puducherry	855	855	855	855	855	855	855	855
TOTAL		1399697	1379302	1399697	1385914	1399661	1391004	1399370	1391412

* Upto March 2020, D & N Haveli and Daman & Diu were separate